GOVERNMENT OF INDIA ROAD TRANSPORT AND HIGHWAYS LOK SABHA

UNSTARRED QUESTION NO:2698 ANSWERED ON:26.08.2013 FOUR LANING OF CUTTACK ANGUL HIGHWAY Bhoi Shri Sanjay;Ganeshamurthi Shri A.;Paranjpe Shri Anand Prakash

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether the National Highways Authority of India (NHAI) has signed the concession agreement with a construction company for four-laning of 112-km. long Cuttack-Angul stretch on Design, Build, Finance, Operate and Transfer pattern;

(b) if so, the details thereof;

(c) whether the company is facing any hurdles in the execution of this project; and

(d) if so, the details thereof and the steps taken by NHAI to help the company to overcome these hurdles?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI SARVEY SATHYANARAYANA)

(a) & (b) Yes, Madam. The Concession Agreement for four laning of Cuttack-Angul section for a length of 112 Km of NH-42 on Design, Build, Finance, Operate and Transfer (DBFOT) pattern was signed with M/s Ashoka Buildcon Limited on 14.03.2013.

(c) & (d) Initially, there has been delay in land acquisition and environment and forest clearance. However, more than 80% of land as per the requirement of Concession Agreement to commence the work has been acquired. MoEF clearance has been obtained and non-forest area from forest clearance has been de-linked. Now, there is no hurdle to commence the work by the concessionaire.